

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 78 of 2011 & IA – 136
of 2011 & IA – 137 of 2011

Dated : 7th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Ltd.

... Appellant(s)

Versus

**Haryana Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. Ramji Srinivasan, Sr. Adv.
Ms. Ruchi Gaur Narula
Ms. Sweta Mishra
Mr. P.C. Sharma

Counsel for Respondent (s):

Mr. Anand K. Ganeshan

ORDER

As requested by the learned counsel for both the parties, post the matter
for further hearing on **20.03.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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